

330

1

40

IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) NO.14706 OF 2022

GITA ROUT ... Petitioner

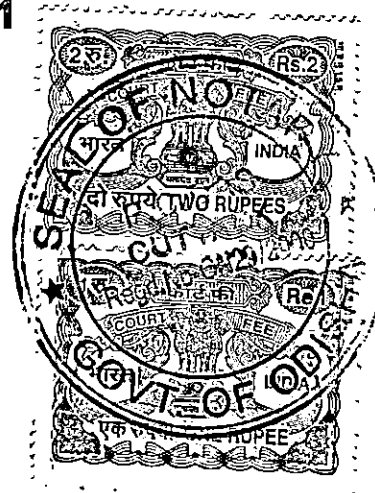
-VERSUS-

STATE OF ODISHA & OTHERS
... Opp. Parties

AFFIDAVIT FILED BY ADDITIONAL S.P.,
MEMBER, JOINT TASK FORCE IN
COMPLIANCE OF ORDER DATED
20.10.2022

I, Sri Jatindra Kumar Panda, aged about 56 years, S/o Purusottam Panda, village- Baligohiri, P.S.- Nilagiri, District- Balasore working as Additional S.P. and Member, Joint Task Force O/o Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Odisha, Bhubaneswar do hereby solemnly affirm and state as under:

1. That the aforementioned Writ Petition was listed for hearing before this Hon'ble Court on 20.10.2022. In Paragraph -2 and 3 of the order the Court has been pleased to direct as follows:



Jatindra Kumar Panda
(Addl SP & member JTF)

[Handwritten mark]



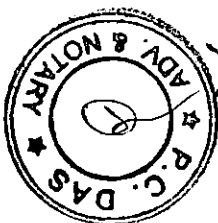
[Handwritten signature]

"2. Mr. Debakanta Mohanty, learned AGA has placed before the Court a communication regarding the current status of the criminal cases. It is not clear that what exact progress has been made in terms of arresting the accused in those cases and the further development in those cases where arrests have been made."

"3. An affidavit on the above aspects be filed by Mr. Jatindra Kumar Panda, Additional S.P., who is part of the JTF, before the next date. The members of the JTF are requested to remain present virtually on the next date to answer the queries of the Court."

2. That with regards to the directions at Para 2 of the aforementioned order, the present status of details of poaching (intentional killing of elephants using weapons) cases of last five years (earlier annexed as **Annexure A/2**) is submitted herewith in a tabular statement and annexed hereto and marked as Annexure P/A.
3. That with regards to the further direction at Para 2 of the aforementioned order, the present status of recent cases of elephant death using weapons and

Jatindra Kumar Panda
Addl SP and member JTF



337

electrocution on or after 25-08-2022 is submitted herewith in a tabular statement and annexed hereto and marked as Annexure Q/L

- 4. That the Opposite Parties craves leave of this Hon'ble Court to make further submissions and file further affidavits, in the interest of justice and effective adjudication by this Hon'ble Court.
- 5. That the facts stated above are true to the best of my knowledge, belief and based on available records.

Identified by:

Chaturbhuj Swain

Ac. Asst. A.G's Office

Jatindra Kumar Panda
 DEPONENT
 10/11/22
 Addl. S.P.
 (Member JTF)

Place: Cuttack

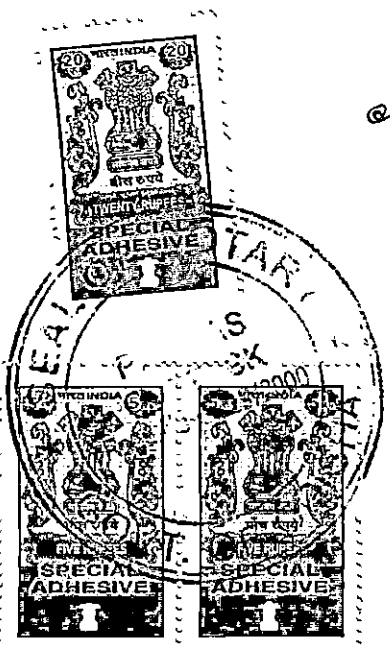
Date: 10/11/22

Certified that Cartridge papers are not available

[Signature]

ADDL STANDING COUNSEL

The above named deponent J. K. Panda
 Solomnly affirm on 10/11/22
being 'identified
 by Ch. Swain, Ac. AG's Office



10/11/22

333

Illegal Poaching of elephants in last 5 years

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1980] to Court	Name of the Court where pending	Status of Trial	Conviction if any
1	20-02-2018	Athagarh	In Haladiaseni RF, Compt No.8, Maniabandha Section of Karada Beat of Baramba Range	UD Case no. 31B of 2017-18 converted to OR no. 79B of 2019-20 / 2(b)cc No.01/2020	1. Gopabandhu Mahallik @ Babuli Mahallik, S/o Late Hadibandhu, At-Durgaprasad, PS-Kanpur, Dist-Cuttack 2. Dharmaraj Naik S/o Debraj, At-Jemadeipur, PS-Badamba, Dist-Cuttack 3. Bharata 4. Matia Swain 5. Nazir	1. Gopabandhu Mahallik @ Babuli Mahallik, S/o Late Hadibandhu, At-Durgaprasad, PS-Kanpur, Dist-Cuttack (Dharmaraj Naik arrested on 4.7.2022 in OR Case 15B of 2022-23)	17.08.2022	JMFC, Badamba	Not commenced	
2	26-02-2018	Athagarh	In Nagatota RF, Compt No.03, Gopapur Section, Badamba Range	UD No.32B of 2017-18 converted to OR No.146B of 2017-18 2(b)CC No. 2/2018	1. Dhania Behera, S/o Sudam, At-Satagochhia, PS-Badamba, Dist-Cuttack 2. Ismile Khan, S/o Gafar 3. Nagir Khan, S/o Gafar both of Kotpalla village, PS- Badamba,	Dhania Behera, S/o Sudam, At-Satagochhia, PS-Badamba, Dist-Cuttack	17.08.2022	JMFC, Badamba	Not commenced	

Jafindra Kumar Panda
(Addl SP & member JTF)

334

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1980] to Court	Name of the Court where pending	Status of Trial	Conviction if any
					Dist- Cuttack 4. Matia Swain staying at Khairapanga, PS- Badamba, Dist- Cuttack					
3	02-10-2018	Dhenkanal	Chotanali village forest near Asanbahali village of Mahabirod Range (A female elephant found dead with shot gun injuries. It came from neighbouring division)	UD case- No.6M of 2018-19						
4	12-12-2018	Athgarh	Inside a vegetable field of Rajnagar village, Rajnagar Beat, Rajnagar Section of Athgarh Range	OR No. 80A of 2018-19 2(b)CC No. 10/2018	1. Prasanna Dehury, S/o Budhi 2. Debaraj Dehury, S/o Sauda both of Rajnagar village, PS- Athgarh, Dist- Cuttack	1. Prasanna Dehury, S/o Budhi 2. Debaraj Dehury, S/o Sauda both of Rajnagar village, PS- Athgarh, Dist- Cuttack	04.08.2022	SDJM, Athgarh	Not commenced	
5	26-12-2019	Deogarh	In the backyard of Babuli Garnayak of village	OR No.233 of 2019-20 2(b)CC No. 50/2019	1. Dukhabandhu Sahu, S/o Harihar Sahu, At- Laxmipur, PS-	1. Dukhabandhu Sahu, S/o Harihar Sahu, At- Laxmipur, PS-	26.02.2020	Civil Judge-cum- JMFC, Reamal	Prosecution stage	

334

Jatindra Kumar Panda
(Addl SP & member JTF)

336

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1980] to Court	Name of the Court where pending	Status of Trial	Co i
			Laxmipur of Reamal Range		Kundheigola, Dist-Deogarh	Kundheigoia, Dist-Deogarh				
6	04-03-2020	Sambalpur	Ichhapal village under Basiapada-Birsingharh RF of Basiapada section of Sadar Range (tusker found dead and found to be shot by country made gun. Tusks were intact)	UD case No.25 of 2019-20	Nil	Nil				
7	22-06-2020	Boudh	Inside Mundeswar RF, Gandapaju Beat, Talagaon Section, Madhapur Range	UD Case no. 9MP of 2020-21 converted to OR No. 113 MP of 2020-21 2(b)CC No. 16/2020	1.Arjun Kanhar 2.Durman Bagha 3.Aruna Kanhar 4.Sadananda Guru 5.Purnachandra Jani 6.Duryadhan Jani	1.Arjun Kanhar 2.Durman Bagha 3.Aruna Kanhar 4.Sadananda Guru	27.07.2022	SDJM, Charichak	Prosecution stage	

Jatendra Kumar Panda

(Addl SP & member JTF)

338 *F*

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1930] to Court	Name of the Court where pending	Status of Trial	Con n il
8	10-02-2021	Dhenkanal	Kandhara RF, Compt No.4 of Hindol Range	UD Case no. 42H of 2020-21 converted to OR No.99H of 2020-21	1.Gopabandhu Mahallik, S/o Hadibandhu Mahallik, At-Durgaprasad, PS-Kanpur, Dist-Cuttack. 2.Izral Khan, S/o Abdul Khan, At-Kotapala, PS-Badamba, Dist-Cuttack		01.08.2022	SDJM, Hindol	Not commenced	
9	28-08-2021	Deogarh	Seizure of tusk in Organe- sado road of Kansar Section in dcogarh Division. Carcass found inside Ushakothi RF, Compt No.46 of Badrama Wildlife Range	OR No.37 of 2021-22 of Deogarh Division 2(b)CC No. 13/2021	1. Pabitra Majhi, age 41, 2. Manful Majhi, age-32, S/o Siba Majhi, At-Bhutel, PO-Kansar, PS-Reamal, Dist-Deogarh	1. Pabitra Majhi, age 41, 2. Manful Majhi, age-32, S/o Siba Majhi, At-Bhutel, PO-Kansar, PS-Reamal, Dist-Deogarh	30.11.2021	Civil Judge-cum-JMFC, Reamal	Prosecution stage	
10	24-05-2022	Boudh	Inside Jamukhole RF, C/N -8, Beat-Jamukhol, Section-Baghiapada, Boudh Range	UD Case no. 1B of 2022-23 converted to OR No.91B of 2022-23	1.Bighne Kanhar 2.Sudarsan Majhi 3.Karna Pradhan 4.Nilakara Naik 5. Jibar 6. Tengunu both of vill. Maniapaju	1.Bighne Kanhar 2.Sudarsan Majhi 3.Karna Pradhan 4.Nilakara Naik	Case under investigation by Asst. Conservator of Forests, Boudh Division	SDJM, Boudh	Under investigation	

Jatindra Kumar Panda
(Addl SP & member JTF)

336(A) ZF

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1980] to Court	Name of the Court where pending	Status of Trial	Conviction if any
				2(b)CC 14/2022	7. Hero of Bhurkipada 8. Halu of Jamukhol 9. Jibar Khan 10. Maiuddin Khan both of Kantapalli, Boudh District 11. Dhania Behera of Satagachhia 12. Babili Mahalik of Durgaprasad 13. Akula Behera of Jenapal 14. Santosh Behera of Mahatabandha all of District Cuttack					
11	25-05-2022	Boudh	Inside Bankamundi RF Compartment No. 8, Beredabari Beat, Baghiapada section, Boudh Range	UD Case No. 2B of 2022-23 converted to OR No. 124B of 2022-23 2(b)CC 15/2022	1.Dillip Luhar 2.Jagannath Patra 3.Bibekananda Seth 4. Judhisthir Bhoi	1.Dillip Luhar 2.Jagannath Patra 3.Bibekananda Seth 4. Judhisthir Bhoi	Case under investigation by Asst. Conservator of Forests, Boudh Division	SDJM, Boudh	Prosecution stage	

336(A)

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1980] to Court	Name of the Court where pending	Status of Trial	Con n if
12	14-06-2022	Athagarh	Inside Kaliapada PF of Jayapur Section, Narsinghpur West range	UD Case No. 9NW of 2022-23 converted to OR No.2NW of 2022-23 2(b)CC No.02/2022	1.Prakash Das@ Prakash Baba, S/o Late-Ranjan, At- Atanda, 2.Kalia Behera, S/o Bhagaban, At- Hatarapada 3.Ranjan Naik, At- Chatarapada 4.Satyaban Natha, S/o Sweta, At- Chatarapada 5.Kuna Naik, S/o Bandhia At- Chatarapada 6.Tuku Naik, S/o Chema At- Chatarapada All PS-Narsinghpur, Dist-Cuttack 7. Suryamani Nayak, S/o Late Bansidhar, At- ramachandrapur. 8.Gangadhar Nayak, S/o Late Bula, At- Nauabhuin 9.Dibakar Sahoo, S/o Bhagaban, At- Anantaprasad	1. Suryamani Nayak, S/o Late Bansidhar, At- ramachandrapur. 2.Gangadhar Nayak, S/o Late Bula, At- Nauabhuin 3.Dibakar Sahoo, S/o Bhagaban, At- Anantaprasad 4.Jalandhar Nayak, S/o Late Ghanashyam, At- Annantaprasad, 5.Budhiman Rout, S/o Mangul, At- Kathakhuntu, All PS-Narsinghpur, Dist-Cuttack	01.10.2022 Submitted to JMFC, Narsinghpur		Prosecution stage	

Jatendra Kumar Panda 611
(Addl SP and member JTF)

338 g

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1980] to Court	Name of the Court where pending	Status of Trial	Coi n i
					10.Jalandhar Nayak, S/o Late Ghanashyam, At-Annantaprasad, 11.Budhiman Rout, S/o Mangul, At-Kathakhuntu, All PS-Narsinghpur, Dist-Cuttack					
13	21-06-2022	Sambalpur	Near Saplaha village Pond of Badsahir Section, Padiabahal Range	UD Case No. 02 of 2022-23 converted to OR No.20 of 2022-23 2(b)CC No. 06/2022	1.Rajib Hembram, age 35, S/o Ramsingh village Aanda Nagar, Kadalipal, PO-Kulundi, PS-Jamankira, 2.Lalu Hara, Age 50, village-Sitlenpali, PO-Jhankarpali, PS-Jujumura, Dist-Sambalpur	1. Rajib Hembram	Case under investigation by Asst. Conservator of Forests, Sambalpur Division	SDJM, Sambalpur		

Jatindra Kumar Panda
 (Addl SP and member JTF)

339

10

SL No.	Date	Division	Place of Detection	Case No.	List of suspected persons	List of persons arrested	Date of submission of sanctioned Prosecution Report [Form VII vide Rule 11, The Orissa Forest (Detection, Enquiry and Disposal of Forest Offence) Rules, 1980] to Court	Name of the Court where pending	Status of Trial	Con n i
14	07-07-2022	Ghumsur (North)	Darapangia RF, Compt No.10, Gunduribadi Beat/Mujagada Section/Mujagada Range	OR No.150M of 2022-23 2(b)CC No. 09/2022	1. Sri Jubaraj Digal, age-53, S/o Angad. 2. Sri Runaa Digal, age-35, S/o Sudarsan 3. Sri Deepak Digal, age-32, 4. Sri Pradeep Digal, both S/o Jubaraj all are At-Belatun, 5. Basanta Gouda of Dhipasahi all of PS-Bhanjanagar, Dist-Ganjam	1. Sri Jubaraj Digal, age-53, S/o Angad. 2. Sri Runaa Digal, age-35, S/o Sudarsan. 3. Sri Deepak Digal, age-32, S/o Jubaraj. all are of At-Belatun, PS-Bhanjanagar, Dist-Ganjam	Case under investigation by Asst. Conservator of Forests, Ghumsur (North) Division	SDJM, Bhanjanagar	-	-

Jatindra Kumar Panda
(Add SP & member JTF)

340 H

Annexure 2/1

Date & Division wise wild elephant death for the year 2022-23 (from 25.08.2022 to till date)

Sl No.	Name of Division	Case No.	Date of Detection	Age	Sex	Cause of death	Place of detection	No. of suspected in the case	Name and address of the person arrested	If arrested made and forwarded to court with date and name of the Court	If released on bail date of release	Progress of the investigation and present status	Action if any taken by the Energy department (in case of electrocution)
1.	Keonjhar	UD case No.5K of 2022-23 converted to OR Case 10K of 2022-23	25-08-2022	30	Female	Electrocution	Krushi Vigyan Kendra Campus, Judia, Keonjhar, Beat/Section-Keonjhar Town, Range-Keonjhar	1. Jitendra Behera, SDO (Electrica, TPNODL, Keonjhar. 2.Sanak Barik, Section Engineer, TPNODL, Keonjhar 3.Ashok Kumar Nayak, Lineman-A-Grade, Keonjhar			3nos accused are on anticipatory bail vide ABLAPL No.10816/2022 on dt.12.09.2022 of Hon'ble High Court of Odisha	Case is under investigation	Matter is intimated to CEO, TPNODL for necessary disciplinary action against 1.Sri Jitendra Behera, SDO. 2.Sri Sanak Barik, JE, 3.Sri Ashik Kumar Nayak, Line man
2.	Keonjhar	UD case No.5K of 2022-23 converted to OR Case 10K of 2022-23	25-08-2022	30	Female	Electrocution	Krushi Vigyan Kendra Campus, Judia, Keonjhar, Beat/Section-Keonjhar Town, Range-Keonjhar	1. Jitendra Behera, SDO (Electrica, TPNODL, Keonjhar. 2.Sanak Barik, Section Engineer, TPNODL, Keonjhar 3.Ashok Kumar Nayak, Lineman-A-Grade, Keonjhar			3nos accused are on anticipatory bail vide ABLAPL No.10816/2022 on dt.12.09.2022 of Hon'ble High Court of Odisha	Case is under investigation	Matter is intimated to CEO, TPNODL for necessary disciplinary action against 1.Sri Jitendra Behera, SDO. 2.Sri Sanak Barik, JE, 3.Sri Ashik Kumar Nayak, Line man
3.	Satkosia WL	1PS of 2022-23 2(b)cc No.20/2022	26-08-2022	25 to 30	Male	Electrocution	Inside Jagannathpur Village, Beat-Jagannathpur-A, Section/Range-Pampasar,	1. Goutam Sahoo. 2.Drulabha Chandra Sahu. 3.Kalia Sumanta. 4.Narottam Jani 5.Dinabandhu Dehury	Dinabandhu Dehury, age 27, S/o Late Lait, Vi-Jagannathpur, PS-Purunakote, Dist-Angul	SDJM, Angul	Released on bail	Under investigation	
4.	Dhenkanal	OR No.13M of 2022-23 / 2(b) cc No.02/2022	28-08-2022	40	Female	Electrocution	near village Khairamunda inside Ghagaramunda K.F, Beat-Ghagamunda, Section-Dadaraghat, Range-Mahabirod	7	1.Punia Behera, S/o Dasarathi Naik, At-Ghagaramunda, PS-Parjang, Dist-Dhenkanal 2.Jaga Berua, S/o-Rabi Bberua, At-Khairamunda, PS-Parjang, Dist-Dhenkanal	28.08.2022 JMFC, Parjang	Released on bail	Case is under investigation	Electric department has booked a case against the accused person vide SDE No.08 dt.28.08.2022

Jatendra Kumar Panda
(Addl SP & member JTF)

24/12

Name of Division	Case No.	Date of Detection	Age	Sex	Cause of death	Place of detection	No. of suspected in the case	Name and address of the person arrested	If arrested made and forwarded to court with date and name of the Court	If released on bail date of release	Progress of the investigation and present status	Action if any taken by the Energy department (in case of electrocution)
5. Dhenkanal	OR Case 18H of 2022-23	03-09-2022	15-20 years	Female	Electrocution	Babhadharia VF, 500 mtrs distance from Kai RF, Beat-Sarasingh, Section-Khajuriakata, Range-Hindol	3	1.Sushant Pradhan, S/o Pabitra Pradhan, At-Panchupada, PS-Rasol, Dist-Dhenkanal	03.09.2022 SDJM, Dhenkanal		Case is under investigation	
6. Bamra WL	OR Case No.72BD of 2022-23	06-10-2022	20 to 25	Male	Electrocution	Crop field in Tileimal village, Beat-Sarda, Section-Bhutel, Range-Badrama WL	3	1.Birsa Bhagat 2.Kajal Majhi 3.Budhu Balua of village Tileimal, PS-Jamankira, Dist-Sambalpur	SDJM, Kuchinda 17.10.2022	Not released on bail	Under investigation	
7. Bamra WL	OR Case No.72BD of 2022-23	06-10-2022	35 to 40	Female	Electrocution	Crop field in Tileimal village, Beat-Sarda, Section-Bhutel, Range-Badrama WL	do	do	do	do	Under investigation	do
8. Dhenkanal	OR Case No.29B of 2022-23 / 2(b)cc No.07/2022	14-10-2022	20 to 25	Male	Electrocution	Vairpur RF, Beat-Rankia, Section-Jirala, Range-Bhubana	7	1.Ramesh Chandra Natia, S/o Kanhu Charan Natia, At-Rankia, PS-K.Nagar, Dist-Dhenkanal 2.Manas Patra, S/o Majhi Patra, At-Rankia, PS-K. Nagar, Dist-Dhenkanal, 3.Majhi Patra, S/o Late Gundicha, At-Rankia, PS-K.Nagar, Dist-Dhenkana	14.10.2022 JMFC, Bhuban	Not released on bail	Under investigation	
9. Uthamallick	UD Case No.04M of 2022-23	15-10-2022	35	Male	Electrocution	Mundapada village near Mundapada KF, Beat-Ghodagadi, Section-Kiakata, Range-Madhapur	4				Under investigation	
10. Jhordha	OR Case No.8T of 2022-23 / 2(b)cc 14/2022	24-10-2022	20	Male Tusker	Electrocution	Village Kodalapali, Beat-Gachhapatra, Section-Patia, Range-Tangi	1	Aruna Pradhan, S/o Mana Pradhan, At-Kodalapali, PO-Patia, PS-Chandpur-Dist-Nayagarh	SDJM, Ranpur 2(b)cc 14 / 2022 dt.27.10.2022	Not released on bail	Under investigation	

Jatindra Kumar Panda
(Addl SP & member JTF)

342/18

Name of Division	Case No.	Date of Detection	Age	Sex	Cause of death	Place of detection	No. of suspected in the case	Name and address of the person arrested	If arrested made and forwarded to court with date and name of the Court	If released on bail date of release	Progress of the investigation and present status	Action if any taken by the Energy department (In case of electrocution)
11. Athmallick	OR Case No.73M of 2022-23	28-10-2022	30	Female	Electrocution	East Baruni RF, Compt No.4, Near Shantipur village, Beat/Section-Kiakata, Range-Madhapur	3	Dwaru Sandha, age 24, S/o Siba Sandha, Vill-Shantipur, PO-Tusar, PS-Kiakata, Dist-Angul	SDJM, Athmallick dt.03.11.2022	Not released on bail	Under investigation	

Jatindra Kumar Panda
(Addl SP & member ITF)